

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).13471/2010

M/S. SHEETLA BARA & ANR.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 21/10/2010 This Petition was called on for hearing today.

For Petitioner(s) Mr. Garvesh Kabra,Adv.
 Mr.Bharat Bhushan Sethi,

For Respondent(s) Mr. Arun K. Sinha,Adv.
 Mr.Sumit Sinha,Adv.

UPON hearing counsel the Court made the following
O R D E R

Respondent No.3 is granted four weeks time as last chance for
filing counter. Await return of notice of Respondent Nos.1,2 and
4.

List the matter on 9.12.2010.

(Sunil Thomas)
Registrar

SB